

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4234
TO BE ANSWERED ON 11.08.2016

SPREAD OF AWARENESS UNDER MGNREGS

4234. SHRI SADASHIV LOKHANDE::

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the State-wise and gender-wise total number of poor persons who have been provided employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since its inception;
- (b) the details of the minimum wages received by those persons during the last three years and the current year, State/UTwise;
- (c) whether the Government has developed or propose to develop any system for spread of awareness among rural population about this scheme; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides a legal guarantee for 100 days of employment in a financial year to every rural household including poor rural household of the country whose adult members volunteer to do unskilled manual work. Not less than 100 days of employment are provided to registered workers upon receipt of their demand. As per Management Information System, the details of individual and women provided employment as demanded under MGNREGA in States/UTs since 2011-12 are indicated in the Annexure-I.

(b): Wage rates for workers under the MGNREGA, 2005 are notified and revised annually by the Central Government in accordance with the provisions of Section 6(1) of the Act. State/UT-wise details of the wage rates under MGNREGA during the last three years and the current year is given at Annexure-II.

(c)&(d): The Government is actively engaged with State Governments in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGA, all States/UTs including Kerala have been requested for the following: -

- (i) Initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
- (iii) Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 4234 dated 11.08.2016
Number of individual Provided Employment

(In lakh)

S. No.	State	2011-12		2012-13		2013-14		2014-15		2015-16		2016-17 as on 05/08/2016	
		Total Persons	Women	Total Persons	Women	Total Persons	Women	Total Persons	Women	Total Persons	Women	Total Persons	Women
1	ANDHRA PRADESH	91.22	50.11	107.11	58.52	107.65	59.03	55.59	30.04	60.49	32.23	53.71	28.95
2	ARUNACHAL PRADESH	0.04	0.01	1.32	0.41	1.45	0.45	1.41	0.46	1.88	0.60	0.76	0.24
3	ASSAM	16.06	4.41	14.73	4.22	15.25	4.42	12.24	3.89	21.74	7.88	9.58	3.61
4	BIHAR	23.08	7.29	26.76	8.93	25.75	9.37	12.46	4.68	18.43	7.68	10.83	4.55
5	CHHATTISGARH	59.11	27.66	53.83	25.26	49.90	23.99	32.59	16.04	41.20	20.25	32.86	16.36
6	GOA	0.12	0.09	0.05	0.04	0.05	0.04	0.08	0.06	0.06	0.05	0.02	0.02
7	GUJARAT	19.03	8.95	13.26	5.95	10.53	4.80	9.17	4.09	10.01	4.69	8.85	4.21
8	HARYANA	4.72	1.85	5.14	2.11	5.12	2.14	3.26	1.40	2.60	1.20	2.31	1.08
9	HIMACHAL PRADESH	6.23	3.43	6.44	3.64	6.82	3.93	5.76	3.34	5.41	3.20	2.53	1.55
10	JAMMU & KASHMIR	6.05	1.31	9.57	2.34	9.16	2.35	4.31	1.10	9.44	2.58	0.97	0.23
11	JHARKHAND	25.61	9.09	22.78	8.17	17.06	6.01	15.73	5.46	15.68	5.58	18.30	6.80
12	KARNATAKA	45.50	21.09	36.59	16.98	42.33	19.74	30.08	14.08	30.31	14.25	23.24	11.05
13	KERALA	15.63	13.38	16.65	14.19	16.43	14.07	15.13	13.17	16.93	14.36	9.07	8.12
14	MADHYA PRADESH	85.44	38.09	74.74	33.10	57.33	25.18	58.26	25.96	51.80	22.97	29.59	13.27
15	MAHARASHTRA	28.73	13.23	31.69	14.25	20.55	9.21	21.56	9.66	23.96	10.86	20.56	9.43
16	MANIPUR	4.19	1.66	5.67	2.26	5.05	1.97	4.99	1.97	4.85	1.89	1.81	0.95
17	MEGHALAYA	4.69	2.23	4.53	2.13	4.99	2.34	4.63	2.16	5.00	2.44	0.84	0.40
18	MIZORAM	1.72	0.43	1.76	0.47	2.08	0.69	2.67	1.21	2.38	1.04	1.96	0.78
19	NAGALAND	4.05	1.20	4.11	1.18	4.52	1.45	4.75	1.69	5.34	2.05	4.65	1.54
20	ODISHA	25.98	10.84	27.02	10.55	24.94	8.87	21.27	7.60	31.48	12.51	21.13	8.52
21	PUNJAB	2.91	1.31	2.88	1.38	4.94	2.55	3.38	1.96	5.75	3.29	3.84	2.35
22	RAJASTHAN	61.88	38.81	57.92	36.36	50.22	31.36	51.43	32.06	60.24	37.33	49.40	31.46
23	SIKKIM	0.71	0.32	0.72	0.32	0.81	0.36	0.68	0.31	0.81	0.38	0.49	0.23
24	TAMIL NADU	97.34	63.45	106.41	70.00	86.34	63.84	69.13	55.13	74.13	58.86	62.22	51.14
25	TELANGANA			0.00				43.50	24.89	45.61	25.96	37.23	21.62
26	TRIPURA	10.55	4.68	11.17	5.09	11.17	5.24	11.01	5.22	9.56	4.60	7.46	3.63
27	UTTAR PRADESH	92.86	18.26	60.78	13.65	61.49	15.07	47.16	12.42	68.65	20.90	46.24	15.37
28	UTTARAKHAND	5.54	2.60	5.06	2.47	4.66	2.25	5.43	2.86	6.78	3.64	3.90	2.13
29	WEST BENGAL	80.20	26.99	88.01	30.82	91.69	33.32	73.54	29.00	91.58	40.02	44.61	19.62
30	ANDAMAN & NICOBAR	0.23	0.11	0.15	0.06	0.21	0.09	0.16	0.08	0.11	0.06	0.02	0.01
31	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
32	DAMAN & DIU	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
33	LAKSHADWEEP	0.04	0.02	0.02	0.01	0.01	0.0020	0.0049	0.0020	0.0012	0.0000	0.00003	0.0000
34	PUDUCHERRY	0.51	0.40	0.46	0.38	0.43	0.36	0.32	0.27	0.36	0.30	0.12	0.10
	Total	819.97	373.28	797.34	375.24	738.90	354.45	621.70	312.23	722.58	363.65	509.09	269.30

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 4234 dated 11.08.2016

MGNREGA WAGE RATES FIXED UNDER SECTION 6(1) OF THE MGNREGA ACT, 2005 FOR THE LAST THREE YEARS AND CURRENT YEARS.

(In Rs.)

S. No.	States	w.e.f. 01.04.2013 for all States/UTs	w.e.f. 01.04.2014 for all States/UTs	w.e.f. 01.04.2015 for all States/UTs	w.e.f. 01.04.2016 for all States/UTs
1	ANDHRA PRADESH	149	169	180	194
2	ARUNACHAL PRADESH	135	155	167	172
3	ASSAM	152	167	179	182
4	BIHAR	138	158	162	167
5	CHHATTISGARH	146	157	159	167
6	GUJARAT	147	167	178	188
7	HARYANA	214	236	251	259
8	HIMACHAL PRADESH	138-171	154-193	162-203	170-213
9	JAMMU AND KASHMIR	145	157	164	173
10	JHARKHAND	138	158	162	167
11	KARNATAKA	174	191	204	224
12	KERALA	180	212	229	240
13	MADHYA PRADESH	146	157	159	167
14	MAHARASHTRA	162	168	181	192
15	MANIPUR	153	175	190	197
16	MEGHALAYA	145	153	163	169
17	MIZORAM	148	170	183	188
18	NAGALAND	135	155	167	172
19	ODISHA	143	164	174	174
20	PUNJAB	184	200	210	218
21	RAJASTHAN	149	163	173	181
22	SIKKIM	135	155	167	172
23	TAMIL NADU	148	167	183	203
24	TELANGANA		169	180	194
25	TRIPURA	135	155	167	172
26	UTTAR PRADESH	142	156	161	174
27	UTTRAKHAND	142	156	161	174
28	WEST BENGAL	151	169	174	176
29	ANDAMAN & NICOBAR	198-210	222-235	228-241	230-243
30	DADRA & NAGAR HAVELI	175	182	196	208
31	DAMAN & DIU	150	170	181	192
32	GOA	178	195	208	229
33	LAKSHADWEEP	166	195	210	220
34	PUDUCHERRY	148	167	183	203
35	CHANDIGARH	209	227	239	248

